

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 20/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/26/CB/2017  
NAME OF THE PETITIONER(S) : D. SUYARAJ  
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. D.S. Ravichandran, PCS  
S. Manjusha Devi, ADV For petitioner  
For RSK & LO 
2. R. VIDHYASHANKAR  
R. ASHOK KUMAR } Counsel For Respondent 

**ORDER**

PCS representing the petitioner present and prayed for time to make final submissions. Counsel for respondent present. Time enlarged at request. Put up on 19.07.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)